

CORRIGENDUM TO FORM G (MARTINA BIO GENICS PRIVATE LIMITED)

This is with reference to the Invitation for Expression of Interest made on **21.07.2026 in Form G** of **Martina Bio Genics Private Limited** under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the last date for receipt of Expression of Interest is hereby extended to **17.08.2026**, other dates would extend accordingly and no further changes in Form-G.

SL.	PARTICULARS	ORIGINAL	REVISED
1.	Last date for receipt of expression of interest	07-08-2026	17-08-2026
2.	Date of issue of provisional list of prospective resolution applicants	14-08-2026	24-08-2026
3.	Last date for submission of objections to provisional list	20-08-2026	30-08-2026
4.	Date of issue of final list of prospective resolution applicants	31-08-2026	10-09-2026
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04-09-2026	14-09-2026
6.	Last date for submission of resolution plans	05-10-2026	15-10-2026

Sd/-
JITENDRA LOHIA
Resolution Professional
Martina Bio Genics Private Limited
Reg No: IBBI/IPA-001/IP-P00170/2017-2018/10339
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AFA No: AA1/10339/02/300627/109129, AFA Valid up to – 30-Jun-27

Date: 05.08.2026
Place: Kolkata